

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 624 of 2016

With

M.A. No. 395 of 2016

**CORAM: HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING.**

For the Claimant(s): Mr. Ashutosh Anand, Advocate.

For the Insurance Company: Mr. G.C. Jha, Advocate.

9/25.03.2021: At the request of learned counsel for the parties, list these cases on
6th April, 2021.

Anu/-

(ANANDA SEN, J.)